

EXTRAORDINARY PUBLISHED BY AUTHORITY

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Notice

By virtue of an affidavit sworn before the **Notary Public cuttack** on Dated **13th March 2024**, I, **Miss. KAJAL MOHANTY**, Address **AT-SANTEGHARI**, **PO-DEULAHAT**, **PS-BHOGRAI**, **DIST-BALASORE-756036** have changed my name from **"KAJAL MAJHANTY"** to **"KAJAL MOHANTY**". Henceforth, I shall be known as **"KAJAL MOHANTY"** for all purposes.

KAJAL MOHANTY

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